

SPECIAL BENCH
COURT - II

O-203

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

C.P. (IB)/898(KB)2018
IA(I.B.C)/687(KB)2023

**CORAM: 1. HON'BLE MEMBER(J), SMT. BIDISHA BANERJEE
2. HON'BLE MEMBER(T), SHRI BALRAJ JOSHI**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 26TH APRIL 2024

IN THE MATTER OF	UNITED CHLORO PARAFFINS PRIVATE LIMITED
UNDER SECTION	IBC UNDER SEC 10

Appearance (via video conferencing/physically)

Ms. Vedika Sureka, Adv.] For the Liquidator

ORDER

1. Ld. Counsel for the Liquidator present.
2. Let a consolidated supplementary affidavit be filed in regard to the clarification sought for by our order dated 1st February, 2024, within a period of three weeks.
3. List the matter on **22.05.2024**.

Balraj Joshi
Member (Technical)

Bidisha Banerjee
Member (Judicial)